

**Release of funds to State CAMPAs**

\*223. SHRI NAND KUMAR SAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government has established the National Green Tribunal in the country;
- (b) if so, the details thereof;
- (c) the objectives of setting up of said Tribunal;
- (d) whether Government has released funds to State-level Compensatory Afforestation Fund Management and Planning Authorities (CAMPA) to carry out protection, conservation and regeneration of natural forests;
- (e) if so, the details thereof; and
- (f) the extent to which the objectives of such funds have been achieved so far in various States?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The National Green Tribunal has been established under National Green Tribunal Act, 2010 on 18.10.2010 for effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto.

- (d) No, Sir.
- (e) to (f) Does not arise.

**Subsidy on cooking gas cylinders**

\*224. SHRI SHANTARAM NAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the price of cooking gas cylinders at which oil companies sell the cylinders to the consumers;
- (b) the subsidy given by Government and oil companies on each of the cylinders; and